

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2376
ANSWERED ON:08.12.2005
RETURN OF LAND
Owaisi Shri Asaduddin

Will the Minister of RAILWAYS be pleased to state:

- (a) whether some States provided land to the Railways free of cost for laying railway lines, establishing production units and other operational requirements;
- (b) if so, whether such land is still lying unused or not required for operational purposes by railways; .
- (c) if so, whether Railways have identified such land;
- (d) if so, the details thereof;
- (e) whether concerned States have demanded return of such land;
- (f) if so, whether the Government propose to return the said land to the concerned States for utilization; and
- (g) if so, the details thereof and if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (g): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF THE UNSTARRED QUESTION NO. 2376 ASKED BY SHRI ASADUDDIN OWASITO BE ANSWERED IN THE LOK SABHA ON 08.12.2005 REGARDING RETURN OF LAND.

(a) to (g): Yes, Sir. In some cases, land has been provided free of cost for Railway projects depending upon its importance to the State concerned. The details of such land is not maintained separately. The vacant land, either released from a project or otherwise, is kept to meet the future operational needs of Railways. Wherever any piece of land is requested by State Government, the same is considered on case to case basis, on merits taking into account the future Railway's requirement. As per extant policy, land if required by Railways or eligible for disposal is acquired/disposed off on prevailing market value of land.